

F.No. J-11015/6/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 19th December, 2018

ORDER

The President is pleased to engage Shri Sunil Kumar Srivastava, Advocate as Additional Standing Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the District & Subordinate Courts, Malda (West Bengal), for a period of three years from the date of this order or until further orders, whichever is earlier:

DISTRICT & SUBORDINATE COURTS, MALDA (WEST BENGAL)

Additional Standing Government Counsel

Name of Advocate (Shri)	Contact details	Enrollment No.
Sunil Kumar Srivastava	Mahanandapally, Ward No. 22, PO Jhaljhalia, PS English Bazar, District Malda, West Bengal, Pin -732102 Mob: 9932440629, 9474691020	WB/462/1996


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSL&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Kaushik Chanda, the Ld. Additional Solicitor General of India, Calcutta High Court at Kolkata.
3. The Incharge, Branch Secretariat Kolkata.
4. Office of the District & Sessions Judge, Malda (West Bengal).
5. Shri Amitava Maitra, Standing Govt. Counsel, District & Subordinate Courts, Malda.
6. Shri Sunil Kumar Srivastava, ASGC as mentioned in the able above.
7. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in